

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.80/2014

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company	Sushant Agrawal & Anr.-Versus-Nav Technology Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. J. Pattnaik . P.C.S.

For Petitioner

1. Mr. Dibranath Dey, Adv.

For Respondent.
No. 8Adv. Dey
05/01/2018

1. Mr. Mayin Agrawal, Adv.
2. Mr. Baisang Debnath, Adv.

For Respondent
no. 165Adv. Agrawal
05/01/2018

1. Prantik Barai

2. Tamishree Choudhury

For Resp No. 6

Adv. Barai
05/01/18

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 6 and 8 is present.

Ld. Counsel for both the parties made a joint statements that settlement process is going on. Keeping in

view of the submissions of the parties the case is adjourned to 05/03/2018.

List it on 05/03/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)